IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 123
IB-41/ND/2020

Under Section: 9 of IBC.

In the matter of:

CASA2 Stays Pvt. Ltd.	...	**Applicant**
Vs		
Zexus Air Services Pvt. Ltd.	...	**Respondent**

Order delivered on 27.02.2020

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)

For the Applicant :
For the Respondent :

ORDER

None for the applicant. Proxy-counsel appearing for the respondent states that reply has filed but the same has not come to the Court file. List on 31.03.2020.

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

MUKESH